

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 08/07/2016

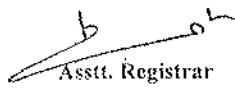
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70338/2016-SM[BR] dated 24/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/CROSS/70028/2015, E/52842/2015 E/MISC/70223/2016	COMMISSIONER OF CUSTOMS, CENTRAL EXCISE & SERVICE TAX-AGRA 113/4, SANJAY PLACE, AGRA, U.P. 282002

2		Name and Address of Respondent PREM PRODUCTS UNIT-II, 5/157-3, TRANSPORT NAGAR, AGRA , U.P.
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Copy To

Advocate(s) / Consultant(s):

3 Bar Association, CESTAT, Allahabad

4 Director Publications, Customs, Excise. I.P. Estate, Delhi

5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithiyaram Street, T. Nagar, Chennai-17.

7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

8 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

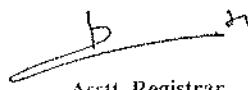
10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Guard File


Asstt. Registrar

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

**MA-70223/16, CO-70028/15
& Ex. Appeal No.52842/15**

Arising out of O/A No.141-CE/APPL-AGRA/LKO/2015 dated 21.04.2015
passed by Commr. (Appeals) of Central Excise, Customs & S.Tax,
Lucknow.

For approval and signature:

HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

1. Whether Press Reporters may be allowed to see
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? : No
2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? : Yes
3. Whether His Lordship wishes to see the fair copy
of the Order? : Seen
4. Whether Order is to be circulated to the Departmental
Authorities? : Yes

Commissioner of Central Excise, Customs & S.Tax, Agra
...APPELLANT(S)

VERSUS

Shri Prem Products

RESPONDENT (S)

APPEARANCE

Shri D. K. Deb, Asstt. Commr. (D.R.) for the Department
None for the Respondent (s)

CORAM:

HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 24.06.2016

Final-ORDER NO. 70338/2016



Per Mr. Anil G. Shakkarwar :

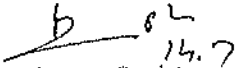
Heard the Id.A.R. for Revenue. Appeal is disposed off as withdrawn, as prayed in E/M.A.No.70223/16, without entering into merits. M.A. & C.O. also stand disposed off.

(Pronounced in the open Court)


(Anil Choudhary)
MEMBER (Judicial)

mm

प्रमाणित प्रति / Certified True Copy


सहायक पंजीकार / Asstt. Registrar
सीमाशुल्क, उत्पादशुल्क एवं सेवा कर
अपील अधिकरण / (C.E.S.T.A.T.)
38, एम.जी. मार्ग, एलहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

